HIGH COURT OF MANIPUR AT IMPHAL

ORDER Imphal, the 23rd August, 2024

No. HCM/A-24/80-Estt(V)/Pt./

: Shri Salam Lemba Singh

(Regn. No. 076) is hereby engaged as Attender (Daily Wager) on Daily Wage Basis @ Rs. 225 per day w.e.f. the date of joining and until further order in place of Shri Leivon Tonison Kom (Regn. No. 057) who has declined to join. The engagement is purely temporary and he shall not claim regularization of his service.

He shall report for duty to the Court Officer-I, High Court of Manipur on or before 29-08-2024 (Thursday).

By order etc.,

Sd/-(PH. JAPAN SINGH) REGISTRAR (ADMN./PM&P) HIGH COURT OF MANIPUR Imphal, the 23rd August, 2024

Endt.No. HCM/A-24/80-Estt(V)/Pt./ 17463-75 Copy to:

- The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur. 1.
- The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur. 2.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
- The Private Secretary to Registrar General, High Court of Manipur. 5.
- All Registrars, High Court of Manipur. 6.
- 7. All Joint Registrars, High Court of Manipur.
- All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.
- 9. All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
- 10. The System Analyst, High Court of Manipur.
 - He is requested to upload the same in the official website of this Registry.
- 11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur.
- 12. Concerned person.
- 13. The Guard File/Notice Board/Concerned File.